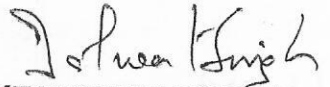


OFFICE OF THE DISTRICT & SESSIONS JUDGE (HQs): DELHI

ORDER

In continuation of order No.1735-753/Admn.I/2012 dated 05.01.2012, it is impressed upon the Sr. Administrative Officers (Judicial) / Administrative Officers (Judicial), Branch In-charges, Senior Account Officers, Accounts Officers and Assistant Account Officers of the following Branches/Offices (Central District) that they shall remain present in their respective Branches/Offices till the undersigned is in the office or they shall depute at least one official well conversant with work of the branch.

1. **Judicial Branch**
2. **Administration Branch - I, II and III**
3. **Vigilance & Litigation Branch**
4. **Accounts Branch**
5. **General Branch**
6. **Computer Branch**


(TALWANT SINGH)

DISTRICT & SESSIONS JUDGE (HQs)
DELHI

80233-246

No. _____/Admn-I/Misc./2018

Dated, Delhi the 26 NOV 2018

Copy forwarded for information and necessary action to: -

1. The Officer In-charge/Controlling Officer of above said Branches/Offices at Tis Hazari Courts, Delhi.
2. The Administrative Civil Judge, Central, Tis Hazari Courts, Delhi.
3. The Sr. AO(J)/AO(J), Branch Incharges, Sr. Accounts Officer, Accounts Officer, Assistant Accounts Officers, PRO, APRO, Tis Hazari Courts, Delhi.
4. The Personal Office of undersigned.
5. Web-site Committee, Tis Hazari Courts, Delhi.


DISTRICT & SESSIONS JUDGE (HQs)
DELHI